

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON & ORS.

Respondent(s)

Date : 26-02-2019 This appeal was called on for hearing today.

For Appellant(s) Mr.Anuj Agarwala,Adv.
Mr. Pramod B. Agarwala, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Registry to issue reminder to the concerned High Court for certificate of service in respect of respondent Nos.1,2 & 4-9.

Ld.counsel for the appellant has filed an application of substitution to bring on record the lrs. of deceased respondent No.3, which is found to be defective. Four weeks, time, is given to cure the defects.

List the matter again on 02.07.2019.

RAJESH KUMAR GOEL
Registrar

SB